

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 104**

**New IA/1851/ND/2024 in IB/493/ND/2018**

**IN THE MATTER OF:**

M/s Store Supply (INDIA) Agency	...	Applicant
Versus		
I.E Trading Company Pvt Ltd.	...	Respondent

**Under Section 9 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 22.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator	:	Mr. Sanjay Agrawal, Liquidator Mr. Vinod Chaurasia, Adv.
For the Respondent	:	

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/1851/ND/2024**

Mr. Sanjay Agarwal, Liquidator is present in person through video-conferencing. This is an application to take on record the 18<sup>th</sup> Progress Report for the quarter ended March-2024 under Regulation 15 (1) of IBBI (Liquidation Process) Regulations-2016 together with affidavit on behalf of Liquidator. The same is taken on record subject to all just exceptions. Place it with the main file for further reference. IA stands disposed of.

Sd/-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**